

Seventeenth Lok Sabha

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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2021 (Amendment of Sections 41 and 309).

SHRI ANUBHAV MOHANTY (KENDRAPARA): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973.”

The motion was adopted.

SHRI ANUBHAV MOHANTY: Sir, I introduce the Bill.

HON. CHAIRPERSON: Shri Sunil Dattatray Tatkare – Not present

Shri Subrata Pathak – Not present

Shri Rahul Kaswan – Not present

Shri Jugal Kishore Sharma – Not present

Shri Ram Mohan Naidu Kinjarapu – Not present

Shri Gajanan Kirtikar – Not present

Shri Hasmukhbhai S. Patel – Not present

Dr. G. Ranjith Reddy – Not present

Shri Vijaykumar *alias* Vijay Vasanth – Not present

Shri Bhola Singh Ji.